

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 07-09-2018

PRESENT: SHRI K. ANANTHA ORDER PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/1065/2018

PETITION NUMBER :

Counsel for Applicant present. Representative of ROC present and filed Report.

NAME OF THE PETITIONER(S) : Maxx Power solutions India pvt ltd

Heard submissions. **Order is reserved.**

NAME OF THE RESPONDENT(S) : ROC Coimbatore

UNDER SECTION : 252(3)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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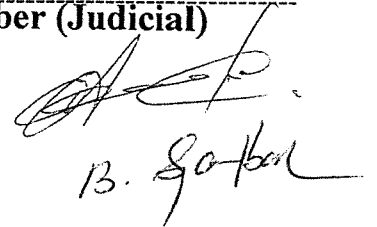
(K ANANTHA PADMANABHA SWAMY)

Member (Judicial)

1. FOR IVR ASSOCIATES
SR (JAME VICTOR RAS KUMAR)

COUNSEL FOR
P#727202ER

K.M. ANANTH



2. B. Sarathidasu

FOR ROC. COIMBATORE

ORDER

Counsel for the Applicant present. Representative of ROC present and filed
Report. Heard submissions. **Order is reserved.**

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Member (Judicial)

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